

ORISSA HIGH COURT

FILING REPORT AS ON :26/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/6392/2026	RAJKUMAR KURRE VS STATE OF ODISHA	PRAMOD KUMAR BOHIDAR VS	// () //	AOR20220000467C202600008
2	D-BLAPL/6394/2026	PURSOTTAM SONWANI @ PURSOTTAM SONWARI VS STATE OF ODISHA	PRAMOD KUMAR BOHIDAR VS	// () //	AOR20220000467C202600007
3	D-BLAPL/6395/2026	RAJESH BAG VS STATE OF ODISHA	MOHAN BAG VS	PUINTALA /259 /2025 () //	AOR20240000323C202600001
4	D-BLAPL/6397/2026	MUKUNDA BAG VS STATE OF ODISHA	AGNI SIKHA RAY VS	TITILAGARH /344 /2025 () //	
5	D-BLAPL/6404/2026	LAKINATH BISOYE VS STATE OF ODISHA	PRAGYAN PARAMITA MOHANTY VS	//0 () //	
6	D-BLAPL/6413/2026	AKASH PAIK VS STATE OF ODISHA	PRASANTA KUMAR ROUSTRAY VS	BARGARH /467 /2023 () //	AOD20240000391C202600018
7	D-BLAPL/6419/2026	LALAN SAHA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /57 /2023 () //	
8	D-BLAPL/6420/2026	GOPI BISWAKARMA VS STATE OF ODISHA	PRAMOD KUMAR BOHIDAR VS	// () //	AOR20220000467C202600009
9	D-BLAPL/6425/2026	SAGAR BHOI @ KALU VS STATE OF ODISHA	BISWABHUSAN DAS VS	BANKI /50 /2025 () //	
10	D-BLAPL/6426/2026	KALANDI PATRA @ KALIA @ KALU VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	DHAULI PS /295 /2025 () //	
11	D-BLAPL/6429/2026	HIMANSU SEKHAR BEHURA VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	KEONJHAR TOWN /226 /2023 () //	

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12	D-BLAPL/6433/2026	SONIA GOLARY @ JETIA @ SANIA GOLARY VS STATE OF ODISHA	MANGU NANDY VS	CHITRAKONDA /110 /2024 () //	
13	D-BLAPL/6434/2026	MOUSAK GANDA VS STATE OF ODISHA	MANGU NANDY VS	ORKEL /387 /2023 () //	
14	D-BLAPL/6435/2026	AMAR NAYAK @ BEHERA VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	CAPITAL P.S. /474 /2025 () //	
15	D-BLAPL/6438/2026	ASHOK BEHERA VS STATE OF ODISHA	SUDHANSHU SEKHAR DASH VS	NAYAPALLI P.S. /171 /2025 () //	
16	D-BLAPL/6439/2026	SUKANT ROUTRAY @ SUKANTA ROUTRAY VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	NIRAKARPUR /47 /2026 () //	AOD20240000586C202600051
17	D-BLAPL/6442/2026	ASHOK BARIK VS STATE OF ODISHA	DEBASISH SAMAL VS	RENGALI /1 /2024 () //	
18	D-BLAPL/6443/2026	SARASWATI HALWA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	KASHIPUR /54 /2025 () //	AOR20220001297C202600057
19	D-BLAPL/6447/2026	ANWARI KHAN VS STATE OF ODISHA	GOKULANANDA SAHU VS	/ /0 () //	
20	D-BLAPL/6449/2026	SADHU NAIK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// () //	AOR20220001297C202600058
21	D-BLAPL/6458/2026	BINOD BIHARI NAYAK @ BAPI VS STATE OF ODISHA	ALOK KUMAR DAS VS	GHATAGAON /21 /2026 () //	
22	D-BLAPL/6459/2026	GUNU @ AKHILA NAIK VS STATE OF ODISHA	RONIT GHOSH VS	TALCHER TOWN /1164 /2025 () //	
23	D-BLAPL/6464/2026	KUNA ALIAS ALOK ROUTRAY	KULDEEP MOHANTY	//	AOD20240000012C202600054

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		VS	VS	()	
24	D-BLAPL/6466/2026	STATE OF ODISHA SANJAYA MAHARANA	SUDHANSU SEKHAR DASH	// NAYAPALLI P.S. /171 /2025	
		VS	VS	()	
25	D-BLAPL/6468/2026	STATE OF ODISHA KRUSHNA BIBAR	DIBYA JYOTI SAHOO	//	AOD20240000587C202600036
		VS	VS	()	
26	D-BLAPL/6469/2026	STATE OF ODISHA BABULU ALIAS SUSHANTA DAS	DIBYA JYOTI SAHOO	//	AOD20240000587C202600037
		VS	VS	()	
27	D-CMP/8821/2026 CMP/390/2026	STATE OF ODISHA DIRECTOR OF LAND RECORDS SURVEY BOARD OF REVENUE, CUTTACK	SRINIVAS NAIK, A.G.A	//	LOD20240000172C202600070
		VS	VS	SR CIVIL JUDGE (COMMERCIAL COURT) AT CUTTACK(Cuttack)	
28	D-CMP/8827/2026	SYLVESA INFOTECH PVT LTD. ASWINI KUMAR DASH		EC/0000257/2023 //	
		VS	VS	()	
29	D-CMP/8867/2026	NILESH KUMAR GHODASARA RANJAN KUMAR BEURA	ASHOK KUMAR SAHOO	//	AOD20240000557C202600018
		VS	VS	()	
30	D-CMP/8893/2026	PRASANNA SWAIN M/S. KRISHNA PROPERTIES DEVELOPERS PVT. LTD.	LEENA SARANGI	//	
		VS	VS	()	
31	D-CMP/8898/2026	PRIYADARSHINI ENCLAVE, BBSR ASWINI KUMAR MAHARANA	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	()	
32	D-CMP/8912/2026	LAKSHMI NARAYAN MAHARANA SYED NASEEM AHMED	BYOMOKESH SAHOO	//	
		VS	VS	()	
33	D-CMP/8914/2026	SYED MOHAMMED SULEMAN SRI SRI BAYABABA@SRI SACHINANDAN DASH	AJIT CHANDRA MOHAPATRA	//	
		VS	VS	()	
34	D-CMP/8929/2026	PRASANTA KUMAR SENAPATI SHAKUNTALA JENA	SUDHANSU SEKHAR JENA	//	
		VS	VS	()	

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35	D-CMP/8940/2026	CHIEF MANAGER, PUNJAB AND SIND BANK, SUDHAKAR NAYAK VS PRAKASH KUMAR SAMANTARAY	ASHOK NAGAR, BBSR BAMADEV BARAL VS /	// // 0 //	
36	D-CONTC/8849/2026	MANOJ KUMAR PATEL VS SHUBHA SARMA, IAS	ADV. VS /	// 0 //	
37	D-CONTC/8854/2026	MAKAR KETAN SAHOO VS AMRIT RUTURAJ, IAS	ADV. VS /	// 0 //	
38	D-CONTC/8863/2026	ISWAR PRASAD NANDA VS ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	SANDHYARANI PANI VS /	// 0 //	AOR20230000010C202600031
39	D-CONTC/8864/2026	PRASANTA KUMAR DAS VS HEMANT SHARMA, PRINCIPAL SECRETARY HOME DEPTT.	ADV VS /	// 0 //	AOD20250000180C202600045
40	D-CONTC/8865/2026	MANOJ KUMAR DAKUA VS USHA PADHEE, PRINCIPAL SECRETARY HOUSING AND URBAN DEVELOPMENT DEPTT.	SANDHYARANI PANI VS /	// 0 //	AOR20230000010C202600032
41	D-CONTC/8874/2026	BELAMANI DEI VS GIRISH S.N., I.A.S	ADV. VS /	// 0 //	
42	D-CONTC/8876/2026	MANAGING COMMITTEE OF BHANPUR HIGH SCHOOL, VS DR. N.TIRUMALLA NAYAK, I.A.S	KUNAL KUMAR SWAIN VS /	// 0 //	
43	D-CONTC/8889/2026	KHAGEN CHANDRA BEHERA VS SURYAWANSHI MAYUR VIKAS, I.A.S	ADV. VS /	// 0 //	
44	D-CONTC/8890/2026	SOUMYARANJAN SAHOO VS DR. BINOD BIHARI MISHRA, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, KEONJHAR	ADV VS /	// 0 //	AOR20220001563C202600024
45	D-CONTC/8891/2026	LIPSA DAS VS NAGENDRANATH MAJHI, PROJECT DIRECTOR, KANPUR IRRIGATION PROJECT, KEONJHAR//	ADV. VS /	// 0 //	

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46	D-CONTC/8906/2026	SHARAT CHANDRA SINGH VS KIRANDEEP KAUR SAHOTA ,IAS	SIDHARTHA SWAIN VS	// ()	
47	D-CONTC/8909/2026	NILAYA KUMAR DEY VS KIRANDEEP KAUR SAHOTA ,IAS	SIDHARTHA SWAIN VS	// ()	
48	D-CONTC/8924/2026	SUDHEER KUMAR PANDA VS ANU GARG, I.A.S	ADV. VS	// ()	
49	D-CONTC/8936/2026	SUSMITA PALIA@PATRA VS SARANGADHAR PANIGRAHI, IIC, BIRMAHARAJPUR,SONEPUR	ADV. VS	// ()	
50	D-CRLA/6428/2026	CHITTARANJAN ROUT @ BIHARI VS STATE OF ODISHA	BIBHUTI BHUSAN BEHERA VS	INDUASTRIAL,NISA /91 /2025 ()	
51	D-CRLA/6430/2026	KSHYAMA PRASAD DURIA VS STATE OF ODISHA (VIG)	DHANANJAYA MUND VS	JEYPORE VIGILANCE /22 /2021 ()	AOR20220001492C202600042
52	D-CRLA/6461/2026	RANJIT JENA@BUTUNA VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	CUTTACK SADAR /723 /2023 ()	
53	D-CRLMA/6416/2026	RAMACHANDRA PADHY VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	PADMAPUR /121 /2022 ()	
54	D-CRLMA/6427/2026	SATRUGHAN BEHERA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	PATTAMUNDAI RURAL PS /184 /2023 ()	AOD20240000586C202600050
55	D-CRLMC/6391/2026	PRADIP NAIK VS STATE OF ODISHA	SRINIVAS MOHANTY VS	JUDUM /100 /2025 ()	AOD20250000580C202600013
56	D-CRLMC/6406/2026	PRAKASH DALAI @ FUTULU VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	//0 ()	
57	D-CRLMC/6412/2026	JAGANNATH PANIGRAHI	JUDHISTHIR SAHOO	BAIDYANATHPUR /144 /2024	AOD20220003315C202600014

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-CRLMC/6421/2026	BHUPENDRA SINGH NOTEY		//0	
		VS	VS	()	
		GAGANDEEP KAUR		//	
59	D-CRLMC/6432/2026	BASU MALLIK	AMULYA RATNA PANDA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-CRLMC/6444/2026	MANJIT@MANDEEP KAUR	SIDDHARTH PRASAD MISHRA	UDITNAGAR /64 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-CRLMC/6452/2026	MUNA @ AYUB KHAN	TUKUNA KUMAR MISHRA	KORAPUT TOWN /37 /2021	
		VS	VS	()	
		MAAR MUNNING ASHRAM, KORAPUT		//	
62	D-CRLMC/6470/2026	SRIDHAR KUMAR MISHRA	SAHASRANSU SOURAV	//	AOR20220001445C202600012
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-CRLMC/6471/2026	DIPAK KUMAR	Rakesh Kumar Das	//	AOR20220001298C202600014
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-CRLMC/6472/2026	PRADIPTA KUMAR MOHANTY	DEVASHIS PANDA	JAJPUR TOWN /381 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-CRLMP/6398/2026	RASHMITA PANDA	SAROJ RANJAN SUBUDHI	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-CRLMP/6399/2026	TARINI NAYAK@TARINI KANTA NAYAK	ANJAN KUMAR BISWAL	//0	
		VS	VS	()	
		MADHABI SAHU		//	
67	D-CRLMP/6408/2026	DURGA CHARAN PRADHAN	DEBENDRA NARAYAN PATTANAIAK	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-CRLMP/6454/2026	HIMANSU SEKHAR JENA	TAPAS KUMAR DWIBEDI	//0	
		VS	VS	()	

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69	D-CRLMP/6456/2026	STATE OF ODISHA MANO RANJITA BEHERA VS	RESHMA BEHERA VS	// /0 ()	
70	D-CRLMP/6457/2026	STATE OF ODISHA REENA DUTTA VS	HAREKRUSHNA DASH VS	// // ()	AOD2024000001C202600033
71	D-CRLREV/6436/2026	State Of Odisha BANDANA MOHAPATRA VS	SOUBHAGYA KUMAR DASH VS	// MARKAT NAGAR /10 /2024 ()	AOR20220001631C202600055
72	D-LAA/8921/2026	STATE OF ODISHA SLAO TALCHER BIMLAGARH NEW BG RAIL LINK PROJECT VS	STATE OF ODISHA VS	// // ()	LOD20240000172C202600073
73	D-LAA/8934/2026	DILESWAR MAHANTA SPL LAO TALCHER BIMLAGARH NEW BG RAIL LINK PROJECT VS	STATE OF ODISHA VS	// // ()	LOD20240000200C202600067
74	D-MACA/8855/2026	NIDHI MAHANTA D.M., NEW INDIA ASSURANCE CO.LTD., BALASORE VS	VS SUBRAT SATPATHY VS	// // ()	
75	D-MACA/8875/2026	KASTURI GIRI D.M., NEW INDIA ASSURANCE CO.LTD., CUTTACK VS	SASWATA PATNAIK VS	// // ()	
76	D-MACA/8886/2026	SIBARAM PANDA D.M., M/S. UNITED INDIA INSURANCE CO.LTD., CUTTACK VS	VS RACHIMBALA PATI VS	// // ()	
77	D-MACA/8902/2026	NAMITA SAHOO BIMBADHAR BHUYAN VS	SAILABALA JENA VS	// // ()	
78	D-MACA/8938/2026	SASHIKANTA SAMAL M.D., LIBERTY GENERAL INSURANCE CO.LTD. VS	ADAM ALI KHAN VS	// // ()	
79	D-OTAPL/8868/2026	GIRIDHARI SAHU COMMISSIONER OF CUSTOMS (PREVENTIVE), BHUBANESHWAR VS	SUNIL KUMAR ROYCHOUDHURY,SR.S.C VS	// // ()	AOR20220001524C202600006
		M/S. SARAOGI UDYOG PVT LTD		//	

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80	D-RPFAM/8828/2026	RAJASHREE MISHRA VS DEBABRATA ACHARYA	BHABANI SHANKAR DASPARIDA VS DURGA PRASAD DHAL	// () //	
81	D-RPFAM/8851/2026	SANTWANA TRIPATHY@DASH VS SRIKANT DASH	DURGA PRASAD DHAL VS MANAS RANJAN SATPATHY	// () //	
82	D-RSA/8885/2026	PRANAB KUMAR JENA VS PRAMILA BEHERA	MANAS RANJAN SATPATHY VS AMIT PRASAD BOSE	// () //	
83	D-RSA/8930/2026	SURUBALI SAHU VS KANAKA SAHU	AMIT PRASAD BOSE VS SAMIR KUMAR MISHRA,(SR.ADV.)	// () //	
84	D-RSA/8942/2026	BALARAM UPADHYAYA VS STATE OF ODISHA	SAMIR KUMAR MISHRA,(SR.ADV.) VS DEEPAK GOCHHAYAT, (C.G.C.)	// () //	
85	D-RVWPET/8943/2026	UNION OF INDIA VS BHIKARI CHARAN SAHOO	DEEPAK GOCHHAYAT, (C.G.C.) VS PRANAYANEE DASMOHAPATRA	// () //	
86	D-TRP(C)/8822/2026	DR. BANDANA SOREN VS DR. BHISMA NARAYAN BEHERA	PRANAYANEE DASMOHAPATRA VS AUROVINDA MOHANTY	// () //	AOD20240000722C202600001
87	D-WA/8857/2026	BAIRAGI CHARAN JENA VS BHUBANESWAR DEVELOPMENT AUTHORITY, BBSR	AUROVINDA MOHANTY VS SURYA NARAYAN PATNAIK,A.G.A	// () //	
88	D-WA/8869/2026	STATE OF ODISHA VS SURESH KUMAR LIMMA	SURYA NARAYAN PATNAIK,A.G.A VS SURYA NARAYAN PATNAIK,A.G.A	// () //	LOD20240000194C202600081
89	D-WA/8870/2026	STATE OF ODISHA VS NABIN SABAR	SURYA NARAYAN PATNAIK,A.G.A VS ALOK RANJAN MOHANTY	// () //	LOD20240000172C202600071
90	D-WA/8872/2026	M/S. RASHMI METALIKS LTD., WEST BENGAL VS UNION OF INDIA	ALOK RANJAN MOHANTY VS ODISHA	// () //	
91	D-WA/8923/2026	COMMISSIONER CUM SECRETARY OF COOPERATION, ODISHA	ODISHA	//	LOD20240000200C202600066

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		VS	VS	()	
92	D-WP(C)/8818/2026	SUJIT KUMAR NAYAK DEEPAK KUMAR SINGH	BISWABIHARI MOHANTY	//	
		VS	VS	()	
93	D-WP(C)/8819/2026	STATE OF ODISHA PRAKASH DAS	BISWABIHARI MOHANTY	//	
		VS	VS	()	
94	D-WP(C)/8820/2026	STATE OF ODISHA VANDI RAJKUMARI REDDY	BIPIN KUMAR NAYAK	//	
		VS	VS	()	
95	D-WP(C)/8823/2026	STATE OF ODISHA SEKHAR SAHANI	SATYABRATA DASH	//	
		VS	VS	()	
96	D-WP(C)/8824/2026	STATE OF ODISHA MAHESWAR SAHOO	DIGAMBARA MISHRA	//	
		VS	VS	()	
97	D-WP(C)/8825/2026	STATE OF ODISHA RAMESH CHANDRA NAYAK	DIGAMBARA MISHRA	//	
		VS	VS	()	
98	D-WP(C)/8826/2026	STATE OF ODISHA ANANTA MAJHI	GANESH PRASAD SAMAL	//	
		VS	VS	()	
99	D-WP(C)/8829/2026	THE COLLECTOR, NUAPADA LACHHAMAN MUKHI	KAMALAKANTA NAYAK	//	
		VS	VS	()	
100	D-WP(C)/8830/2026	STATE OF ODISHA BIBEKANANDA JANI	MANORANJAN MUDULI	//	AOD20240000388C202600007
		VS	VS	()	
101	D-WP(C)/8831/2026	STATE OF ODISHA ABDUL MALIK KHAN	KAMALAKANTA NAYAK	//	
		VS	VS	()	
102	D-WP(C)/8832/2026	THE CHAIRMAN-CUM-MANAGING DIRECTOR, ORISSA STATE ROAD TRANSPORT CORPORATION, BHUBANESWAR RABI NARAYAN JAYSINGH	SUKANTA KUMAR NAYAK (2)	//	
	WP(C)/6557/2026	VS	VS	()	

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103	D-WP(C)/8833/2026	STATE OF ODISHA HARISH CHANDRA PATTANAYAK VS	KAMALAKANTA NAYAK VS	// // ()	
104	D-WP(C)/8834/2026	THE CHAIRMAN-CUM-MANAGING DIRECTOR, ORISSA STATE ROAD TRANSPORT CORPORATION, BHUBANESWAR UPENDRA MOHARANA VS	PURNA CHANDRA MISHRA VS	// // ()	
105	D-WP(C)/8835/2026	STATE OF ODISHA MANORANJAN DAS VS	RANJIT MOHANTY VS	// // ()	
106	D-WP(C)/8836/2026	STATE OF ODISHA KARTIKA CHANDRA DAS VS	SANJAY KUMAR PATRA VS	// // ()	
107	D-WP(C)/8837/2026	STATE OF ODISHA KISHOR KUMAR PATI VS	SANJAY KUMAR PATRA VS	// // ()	
108	D-WP(C)/8838/2026	STATE OF ODISHA BIRANCHI NARAYAN ROUT VS	SANJAY KUMAR PATRA VS	// // ()	
109	D-WP(C)/8839/2026	STATE OF ODISHA LAXMINARAYAN RAO @ LAXMIDHAR DAS VS	KABIRAJ PRADHAN VS	// // ()	
110	D-WP(C)/8840/2026	STATE OF ODISHA BIJAY KUMAR MOHAPATRA VS	KABIRAJ PRADHAN VS	// // ()	
111	D-WP(C)/8841/2026	STATE OF ODISHA RAMACHANDRA PRADHAN VS	KABIRAJ PRADHAN VS	// // ()	
112	D-WP(C)/8842/2026	STATE OF ODISHA KALPITA MOHANTY VS	ASHIM KISHOR PAL VS	// // ()	
113	D-WP(C)/8843/2026 WP(C)/6581/2026	STATE OF ODISHA SHRI SHRI KMALESWARDEV VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// // ()	AOD20240000306C202600050

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114	D-WP(C)/8844/2026 WP(C)/6540/2026	JİYAMINI RANJAN BEHERA VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //	
115	D-WP(C)/8845/2026	DR. KRUSHNA PRASAD MISHRA VS STATE OF ODISHA	KURESH PRASAD DASH VS	// 0 //	AOR20220001390C202600013
116	D-WP(C)/8846/2026 WP(C)/6583/2026	KAMAL BIHARI DAS VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	AOD20240000306C202600051
117	D-WP(C)/8847/2026	BISWAJIT JENA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //	
118	D-WP(C)/8848/2026	OMSHREE INFRA TECH PRIVATE LIMITED, KHURDAJANMEJAYA KATIKIA VS STATE OF ODISHA	 VS	// 0 //	
119	D-WP(C)/8850/2026	RATNAKARA SWAIN VS STATE OF ODISHA	ANUP KUMAR MOHAPATRA VS	// 0 //	
120	D-WP(C)/8852/2026	RAJ KIRAN BAAG VS STATE OF ODISHA	SURYASNATA MOHAPATRA VS	// 0 //	
121	D-WP(C)/8853/2026	DOLAGOBINDA JEW BIJE NIJAGAON VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //	AOD20240000618C202600040
122	D-WP(C)/8856/2026	RABINDRA KUMAR MAJHI VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //	
123	D-WP(C)/8858/2026	NIRANJAN NAIK VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //	
124	D-WP(C)/8859/2026	KHAGESWAR NAIK VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //	
125	D-WP(C)/8860/2026	M/S PRESSELS (P) LTD, CUTTACK	BHABANI PRASAD MOHANTY	//	

ORISSA HIGH COURT

FILING REPORT AS ON :26/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
126	D-WP(C)/8861/2026	THE SALES TAX OFFICER, CUTTACK I CENTRAL CIRCLE, CUTTACK CHITARANJAN PRADHAN	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
127	D-WP(C)/8862/2026	STATE OF ODISHA AJAY KUMAR SAHOO	ANANGA KUMAR OTTA	//	
		VS	VS	0	
128	D-WP(C)/8866/2026	STATE OF ODISHA AMRUTA KUMAR BAGH	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
129	D-WP(C)/8871/2026	STATE OF ODISHA PRADIPTA KISHORE MOHANTY	KASHINATH PATTANAİK	//	
		VS	VS	0	
130	D-WP(C)/8873/2026	STATE OF ODISHA ARNAPURNA MOHAPATRA	BASUDEV BARIK	//	
		VS	VS	0	
131	D-WP(C)/8877/2026 WP(C)/6610/2026	STATE OF ODISHA SUNIL MANTRY	SOUGAT DASH	//	
		VS	VS	0	
132	D-WP(C)/8878/2026	STATE OF ODISHA BHABAGRAHI SAHOO	BIBHUTI BHUSAN BEHERA	//	
		VS	VS	0	
133	D-WP(C)/8879/2026	STATE OF ODISHA MANORAMA ROUT	SITIKANT MISHRA	//	
		VS	VS	0	
134	D-WP(C)/8880/2026	STATE OF ODISHA M/S Z. ENGINEERS AND CONSTRUCTION PRIVATE LIMITED	MANORANJAN BAUG	//	AOR20220002374C202600027
		VS	VS	0	
135	D-WP(C)/8881/2026	STATE OF ODISHA NAMO NARAYAN CHOUBEY	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		UNION OF INDIA		//	
136	D-WP(C)/8882/2026	SUBASH CHANDRA SUKLA	MANORANJAN NAYAK	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :26/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-WP(C)/8883/2026	STATE OF ORISSA SAMIMA BEGUM VS	IRSHAD AHMMED VS	// // 0	
138	D-WP(C)/8884/2026	STATE OF ODISHA SRIMANTA KUMAR MISHRA VS	AJIT CHANDRA MOHAPATRA VS	// // 0	
139	D-WP(C)/8887/2026	GENERAL MANAGER, BANK OF INDIA, MUMBAI SASMITA TARAI VS	PRATYASISH MOHANTY VS	// // 0	
140	D-WP(C)/8888/2026	STATE OF ODISHA SANJAY KUMAR SAMAL VS	SAMEER KUMAR DAS VS	// // 0	
141	D-WP(C)/8892/2026	STATE OF ODISHA RAMAKANTA PANDA VS	MANAS KUMAR CHAND VS	// // 0	
142	D-WP(C)/8894/2026	STATE OF ORISSA AJAYA BISOI VS	MANAS KUMAR CHAND VS	// // 0	
143	D-WP(C)/8895/2026	STATE OF ODISHA BISHNU BEHERA VS	MANAS KUMAR CHAND VS	// // 0	
144	D-WP(C)/8896/2026	STATE OF ORISSA KOUSIKA CHANDRA PRADHAN VS	BISWARANJAN MAHARATHA VS	// // 0	AOD20240000586C202600052
145	D-WP(C)/8897/2026	STATE OF ODISHA NIKITA AGARWAL VS	SHIVSANKAR MOHANTY VS	// // 0	
146	D-WP(C)/8899/2026	THE RESERVE BANK OF INDIA (RBI), BBSR RAJIB PAUL CHOWDHURY VS	AMIT PRASAD BOSE VS	// // 0	
147	D-WP(C)/8900/2026	STATE OF ODISHA BIJAY KUMAR PANDA VS	AMIT PRASAD BOSE VS	// // 0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT**FILING REPORT AS ON :26/02/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-WP(C)/8901/2026	SWARNAPRAVA PATI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
149	D-WP(C)/8903/2026	CHITRA LEKHA MOHANTY VS STATE OF ODISHA	MAHITOSH SINHA VS	// 0 //	
150	D-WP(C)/8904/2026	HIMANSU BALLAV SAHOO VS STATE OF ODISHA	MANAS KUMAR SWAIN VS	// 0 //	
151	D-WP(C)/8905/2026	MANORANJAN PARIDA VS STATE OF ODISHA	KARUNAKAR GAYA VS	// 0 //	
152	D-WP(C)/8907/2026	RADHA KRUSHNA AICH VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	// 0 //	
153	D-WP(C)/8908/2026	SUSANTA CHANDRA PADHI VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //	
154	D-WP(C)/8910/2026	SAMIRA NAYAK VS STATE OF ODISHA	SUSANTA KUMAR JETHY VS	// 0 //	
155	D-WP(C)/8911/2026	CHARULATA MOHANTY VS PUNJAB NATIONAL BANK, BHUBANESWAR	KHAN MAHMOODUL HASAN NIAMATI VS	// 0 //	
156	D-WP(C)/8913/2026	TAPAN KUMAR MANDAL VS UNION OF INDIA	SHASHI BHUSAN JENA VS	// 0 //	
157	D-WP(C)/8915/2026	GOKUL NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
158	D-WP(C)/8916/2026	SURESH KUMAR ROUL VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //	
159	D-WP(C)/8917/2026	BANAMALI PADHI	VIVEKANANDA JENA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :26/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
160	D-WP(C)/8918/2026	DINGAR KUMBHAR	JAYADEBA BEHERA	//	AOD20240000366C202600031
		VS	VS	()	
		UNION OF INDIA		//	
161	D-WP(C)/8919/2026	TRUPTI CHAKRABARTY	SHYAM SUNDAR TRIPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-WP(C)/8920/2026	NTPC LTD	ATUL TRIPATHY	//	AOD20240000618C202600042
		VS	VS	()	
		SUB COLLECTOR CUM SDM, TALCHER		//	
163	D-WP(C)/8922/2026	RAZIA SULTAN	ANUP UDAYA SENAPATI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-WP(C)/8925/2026	RAJ KISHORE MOHANTY	BHABANI SHANKAR RAYAGURU	//	
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-WP(C)/8926/2026	PENTA RADHAKRISHNA	SWAPNA KUMAR OJHA	//	
		VS	VS	()	
		UNION OF INDIA		//	
166	D-WP(C)/8927/2026	UDHAB KANHAR	BHABANI SHANKAR RAYAGURU	//	
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-WP(C)/8928/2026	ASHISH NAYAK	RAMAKANTA PANDA	//	
		VS	VS	()	
		BRANCH MANAGER PUNJAB NATIONAL BANK, BHUBANESWAR		//	
168	D-WP(C)/8931/2026	HRUDAYA CHAITANYA NAYAK	JAGAJIBAN PRADHAN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-WP(C)/8932/2026	SANJULATA NAYAK	JAGAJIBAN PRADHAN	//	
		VS	VS	()	
		THE STATE OF ODISHA		//	
170	D-WP(C)/8933/2026	JYOTSNARANI SAMAL	BHABANI SANKAR DAS	//	
		VS	VS	()	

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WP(C)/8935/2026	STATE OF ODISHA KHIROD KUMAR MISHRA VS	SURYAKANTA DASMOHAPATRA VS	// // ()	AOR20220004152C202600006
172	D-WP(C)/8937/2026	STATE OF ODISHA DEBADATTA MISHRA VS	SURYAKANTA DASMOHAPATRA VS	// // ()	AOR20220004152C202600007
173	D-WP(C)/8939/2026	STATE OF ODISHA SARBESWAR DAS VS	SWAPNA KUMAR OJHA VS	// // ()	
174	D-WP(C)/8941/2026	ODISHA GRAMYA BANK, KHURDA SARAT CHANDRA MOHANTY VS	SOUMYA RANJAN MOHANTY VS	// // ()	
175	D-ABLAPL/6393/2026	UNION OF INDIA PRAKASH KUMAR PALAI @ PAPU PALAI VS	SAMBEET PATTANAYAK VS	// // ()	AOR20220001591C202600007
176	D-ABLAPL/6396/2026	STATE OF ODISHA JYOTI PRAKASH SAMAL ALIAS KANHUA VS	DEBASIS TRIPATHY VS	// // ()	AOR20220001665C202600021
177	D-ABLAPL/6400/2026	STATE OF ODISHA SHIBA SANKAR PATRA VS	JAYANTA KUMAR MAJHI VS	// // ()	SINGLA /309 /2025
178	D-ABLAPL/6401/2026	STATE OF ODISHA SAMRAT BEHERA VS	RABI NARAYAN BEHERA VS	// // ()	
179	D-ABLAPL/6402/2026	STATE OF ODISHA DEBENDRA BEHERA VS	KULDEEP MOHANTY VS	// // ()	AOD20240000012C202600053
180	D-ABLAPL/6403/2026	STATE OF ODISHA MANOJ KUMAR BEHERA VS	RAMAKRISHNA BISOI VS	// // ()	DASPALLA /45 /2026
181	D-ABLAPL/6405/2026	STATE OF ODISHA KABITA SAHOO @ PRUSTI VS	SANGRAM KESHARI ROUT VS	// // ()	BYREE /46 /2026
		STATE OF ODISHA		//	

ORISSA HIGH COURT**FILING REPORT AS ON :26/02/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-ABLAPL/6407/2026	DILIP GHANA VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	KEONJHAR SADAR /95 /2026 () //	
183	D-ABLAPL/6409/2026	ASRAF KHAN VS STATE OF ODISHA	BHARAT JALLI VS	KHURDA MODEL /111 /2026 () //	AOD20240000581C202600025
184	D-ABLAPL/6410/2026	ADITYA DAS VS STATE OF ODISHA	ASISH KUMAR RAY VS	BARI RAMACHANDRA /74 /2026 () //	AOD20230000467C202600007
185	D-ABLAPL/6411/2026	CH. SRIRAM VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	CHANDILI /327 /2025 () //	
186	D-ABLAPL/6414/2026	SUDARSAN BHOI VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	BALIPATNA /64 /2026 () //	
187	D-ABLAPL/6415/2026	RAMA CHANDRA SAMANTA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	BASTA /98 /2026 () //	
188	D-ABLAPL/6417/2026	ABHIMANYU JENA VS STATE OF ODISHA	NILAM SWAIN VS	AGARAPADA /120 /2025 () //	
189	D-ABLAPL/6418/2026	SULOCHANA BEHERA VS STATE OF ODISHA	SARADA PRASANNA MOHARANA VS	MARSHAGHAI /40 /2025 () //	
190	D-ABLAPL/6422/2026	RAMAKANTA MOHAPATRA VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	SORO /184 /2026 () //	
191	D-ABLAPL/6423/2026	SUBHAM BISWAL VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	SORO /146 /2026 () //	
192	D-ABLAPL/6424/2026	BIDYADHAR DORA VS STATE OF ODISHA	SAILABALA JENA VS	JENAPUR /446 /2025 () //	
193	D-ABLAPL/6431/2026	SHIBADATTA SAHOO	SATYA RANJAN MULIA	KANDARPUR /34 /2026	

ORISSA HIGH COURT

FILING REPORT AS ON :26/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
194	D-ABLAPL/6437/2026	TARESWAR BISWAL @ PARIA BISWAL	AMITAV TRIPATHY	FATEGARH /55 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-ABLAPL/6440/2026	UMESH RAY	SUSIL KUMAR PATNAIK	LAHUNIPADA /58 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-ABLAPL/6441/2026	SEKH ANWAR HOSSEN	AKSHYA KUMAR SUBUDHI	ANGUL TOWN /1182 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-ABLAPL/6445/2026	SK. IZRAIL	PRAVASH CHANDRA JENA	TALASARI MARINE /28 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-ABLAPL/6446/2026	KAMAL LOCHAN JENA	PRAVASH CHANDRA JENA	MAHILA P.S. BUXIBAZAR /83 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-ABLAPL/6448/2026	LUCKY PRADHAN ALIAS DILLIP PRADHAN	JAYADEBA BEHERA	//	AOD20240000366C202600029
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-ABLAPL/6450/2026	TUBULA ALIAS PRABHU PADA DAS	JAYADEBA BEHERA	//	AOD20240000366C202600030
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-ABLAPL/6451/2026	BIKI @ VIKI SAHOO @ RAKESH KUMAR SAHOO	JAYADEBA BEHERA	DHAMNAGAR /77 /2026	AOD20240000366C202600028
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-ABLAPL/6453/2026	DEEPAK KUMAR SAHU	JUGALA KISHORE PANDA	BAIDYANATHPUR /493 /2024	AOR20250001157C202600002
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-ABLAPL/6455/2026	BIMALESH NAYAK	GYANA RANJAN DHAL	MANCHESWAR P.S. /102 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-ABLAPL/6460/2026	BHITIKA BEHERA	Dhananjaya Mund	//	AOR20220001492C202600043
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :26/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-ABLAPL/6462/2026	STATE OF ODISHA (VIGILANCE) RANJITA BEHERA PANDA VS	Dhananjaya Mund VS	// // ()	AOR20220001492C202600045
206	D-ABLAPL/6463/2026	STATE OF ODISHA (VIGILANCE) GADADHAR DAS VS	SURYA PRAKASH MANAGARAJ VS	// BAMBARI /223 /2025 ()	
207	D-ABLAPL/6465/2026	STATE OF ODISHA BHARAT BHUSAN BEHERA VS	Dhananjaya Mund VS	// // ()	AOR20220001492C202600046
208	D-ABLAPL/6467/2026	STATE OF ODISHA (VIGILANCE) JAYANTA KUMAR GOCHHAYAT VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// NCB BHUBANESWAR /3 /2026 () //	

ORISSA HIGH COURT

MISC CASES FILED on :26/02/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-STREV/8808/2026 STREV/ /	M/S. RSD ELECTRONICS MP	KSHIROD KUMAR SAHOO	8/2026
2	D-OTAPL/8868/2026 OTAPL/ /	COMMISSIONER OF CUSTOMS (PREVENTIVE) MP	SEB, ABHINAV K. ROY CHAUDHURY, SR.S.C	16/2026
3	D-CRLMP/5550/2026 CRLMP/250/2026	SANTOSH CHANDRA DEO MP	ARUN KUMAR ACHARYA	57/2026
4	D-CRLMP/6399/2026 CRLMP/ /	TARINI NAYAK@TARINI KANTA NAYAK MP	ANJAN KUMAR BISWAL	58/2026
5	D-JCRLA/18776/2025 JCRLA/118/2025	LODGO @ JUNAS KANDULNA MP	ADV.	59/2026
6	D-JCRLA/18776/2025 JCRLA/118/2025	LODGO @ JUNAS KANDULNA MP	ADV.	60/2026
7	D-TRP(C)/8822/2026 TRP(C)/ /	DR. BANDANA SOREN MP	PRANAYANEE DASMOHAPATRA	63/2026
8	D-TRP(C)/7565/2026 TRP(C)/ /	SIDHARTH KUMAR MOHANTY MP	MANAS KUMAR CHAND	64/2026
9	D-LAA/8801/2026 LAA/ /	SPECIAL LAND ACQUISITION OFFICER M.S. MP	SRIBHARAN ANJAN PATTNAIK,A.G.A	65/2026
10	D-LAA/8801/2026 LAA/ /	SPECIAL LAND ACQUISITION OFFICER M.S. MP	SRIBHARAN ANJAN PATTNAIK,A.G.A	66/2026
11	D-LAA/8801/2026 LAA/ /	SPECIAL LAND ACQUISITION OFFICER M.S. MP	SRIBHARAN ANJAN PATTNAIK,A.G.A	67/2026
12	D-RPFAM/25716/2024 RPFAM/172/2024	SUSHREE SMITA ROUT MP	TAPASWINI SINHA	96/2026
13	D-MATA/8804/2026 MATA/ /	SATYABRATA PARIDA MP	GHANASHYAM MUDULI	132/2026
14	D-CONTC/5106/2026 CONTC/948/2026	MADHUSMITA DAS MP		142/2026
15	D-CONTC/48024/2024 CONTC/8133/2024	ADHIR KUMAR SWAIN MP		143/2026
16	D-CONTC/1678/2021 CONTC/1678/2021	PANCHANAN ROUT MP		144/2026
17	D-CONTC/9938/2025 CONTC/1378/2025	HARBINDER SINGH DEENGRA MP	MR.PRADIPTA KUMAR MOHANTY, M/S.PRANAB KUMAR SAMANTRA	145/2026
18	D-BLAPL/813/2026 BLAPL/335/2026	SOUKA @ SAKA @ SAUKAT @ SK. SAUKAT MP		154/2026
19	D-BLAPL/26908/2025 BLAPL/9148/2025	SUBRATA KUMAR NAYAK MP		155/2026
20	D-CRLREV/37979/2025 CRLREV/1054/2025	GANESH KUMAR PATTANAIAK MP		278/2026
21	D-CRLREV/4738/2026 CRLREV/157/2026	SWADESH SARANGI MP	DAYANIDHI MISHRA	279/2026
22	D-CRLREV/36634/2025 CRLREV/1030/2025	RAJIV LOCHAN MALIK MP	BISWORANJAN SWAIN	280/2026
23	D-CRLREV/344/2015 CRLREV/344/2015	RAGHUNATH PALEI MP		281/2026
24	D-CRLREV/6436/2026 CRLREV/ /	BANDANA MOHAPATRA MP	SOUBHAGYA KUMAR DASH	282/2026
25	D-CRLREV/32080/2025 CRLREV/826/2025	SOBHAN@SOVAN KUMAR MAHAMANSINGH MP	SIDHARTHA SAMAL	283/2026
26	D-ABLAPL/1715/2026	SUJIT KUMAR ROUT @ TERU LUCKY		

27	ABLAPL/862/2026 D-ABLAPL/748/2026 ABLAPL/427/2026	MP SORUBABU PADHAN @ CONGRESS PRADHAN @ BUTHI MP		343/2026 344/2026
28	D-ABLAPL/413/2026 ABLAPL/203/2026	KAMDEV BEMAL MP		345/2026
29	D-RSA/24078/2025 RSA/307/2025	LORD RADHA KRISHNA, DHENKANAL MP	(MR. M.K.MISHRA,SR.ADV.), M/S TANMAY MISHRA	363/2026
30	D-RSA/307/2023 RSA/307/2023	SUBARNA KHARSEL MP	PRASANTA KUMAR SATPATHY	364/2026
31	D-RSA/28/2021 RSA/28/2021	DINABANDHU BEHERA MP	PADMA CHARAN KAR	365/2026
32	D-RSA/3461/2026 RSA/ /	MANASI JENA MP	SURYA PRAKASH MANAGARAJ	366/2026
33	D-RSA/8930/2026 RSA/ /	SURUBALI SAHU MP	AMIT PRASAD BOSE	367/2026
34	D-RSA/8930/2026 RSA/ /	SURUBALI SAHU MP	AMIT PRASAD BOSE	368/2026
35	D-RSA/8942/2026 RSA/ /	BALARAM UPADHYAYA MP	SAMIR KUMAR MISHRA,(SR.ADV.)	369/2026
36	D-CMP/8821/2026 CMP/390/2026	DIRECTOR OF LAND RECORDS SURVEY BOARD OF REVENUE PATNA MP	ABHIRAM PATNAIK	427/2026
37	D-CMP/14727/2025 CMP/655/2025	KAILASH CHANDRA PANDA MP		428/2026
38	D-CMP/8898/2026 CMP/ /	ASWINI KUMAR MAHARANA MP	PRASANTA KUMAR SATAPATHY	429/2026
39	D-CMP/8873/2026 CMP/ /	M/S. KRISHNA PROPERTIES DEVELOPERS MP	ENGARAJ, BARRINGI	430/2026
40	D-CMP/8867/2026 CMP/ /	RANJAN KUMAR BEURA MP	ASHOK KUMAR SAHOO	431/2026
41	D-CMP/8912/2026 CMP/ /	SYED NASEEM AHMED MP	BYOMOKESH SAHOO	432/2026
42	D-CMP/51734/2025 CMP/2036/2025	SUJIT BOSE @ SUJIT BASU MP	DWARIKA PRASAD MOHANTY	433/2026
43	D-CMP/8914/2026 CMP/ /	SRI SRI BAYABABA@SRI SACHINANDAN MP	DEBICHANDRA MOHAPATRA	434/2026
44	D-CMP/8929/2026 CMP/ /	SHAKUNTALA JENA MP	SUDHANSU SEKHAR JENA	435/2026
45	D-CMP/8940/2026 CMP/ /	SUDHAKAR NAYAK MP	BAMADEV BARAL	436/2026
46	D-MACA/8855/2026 MACA/ /	D.M., NEW INDIA ASSURANCE CO.LTD., BARABORI MP	SUBROJ SATPATHY	520/2026
47	D-MACA/8875/2026 MACA/ /	D.M., NEW INDIA ASSURANCE CO.LTD., CHITWAN MP	SATWAN PATNAIK	521/2026
48	D-MACA/8875/2026 MACA/ /	D.M., NEW INDIA ASSURANCE CO.LTD., CHITWAN MP	SATWAN PATNAIK	522/2026
49	D-MACA/8886/2026 MACA/ /	D.M., M/S. UNITED INDIA INSURANCE CO.LTD., HUMBALPATI MP	RIMJHIM PATNAIK	523/2026
50	D-MACA/3196/2026 MACA/ /	MANAGER, T.P. HUB, ORIENTAL INSURANCE CO.LTD., BAMBALPUR MP	GIRIJO PRASAD MOHANTY	524/2026
51	D-MACA/8938/2026 MACA/ /	M.D., LIBERTY GENERAL INSURANCE CO.LTD., MP	ADM ALI KHAN	525/2026
52	D-CRLMC/37150/2025 CRLMC/677/2026	PRIYARANJAN BHUYAN MP	RUCHI RAJGARHIA	608/2026
53	D-CRLMC/6391/2026 CRLMC/ /	PRADIP NAIK MP	SRINIVAS MOHANTY	609/2026
54	D-CRLMC/6029/2026 CRLMC/685/2026	REKHA JOSHI MP	JAISH JOSHI	610/2026
55	D-CRLMC/6365/2026 CRLMC/ /	SRIDHAR SAHOO MP	BISWANATH BEHERA	611/2026
56	D-CRLMC/4806/2026 CRLMC/ /	RAMAKANTA @ KATI MAHALIK MP	SUBHRANSU BHUSAN MOHANTY	612/2026
57	D-CRLMC/6412/2026 CRLMC/ /	JAGANNATH PANIGRAHI MP	JUDHISTHIR SAHOO	613/2026

58	D-CRLMC/6412/2026 CRLMC/ /	JAGANNATH PANIGRAHI MP	JUDHISTHIR SAHOO	614/2026
59	D-CRLMC/33300/2025 CRLMC/4553/2025	KALIA GOUDA MP		615/2026
60	D-CRLMC/6444/2026 CRLMC/ /	MANJIT@MANDEEP KAUR MP	SIDDHARTH PRASAD MISHRA	616/2026
61	D-CRLMC/6452/2026 CRLMC/ /	MUNA @ AYUB KHAN MP	TUKUNA KUMAR MISHRA	617/2026
62	D-CRLMC/6472/2026 CRLMC/ /	PRADIPTA KUMAR MOHANTY MP	DEVASHIS PANDA	618/2026
63	D-CRLA/825/2019 CRLA/825/2019	PRAFULLA DEHURY MP	SMRUTI RANJAN MOHAPATRA	647/2026
64	D-CRLA/6428/2026 CRLA/ /	CHITTARANJAN ROUT @ BIHARI MP	BIBHUTI BHUSAN BEHERA	648/2026
65	D-CRLA/6428/2026 CRLA/ /	CHITTARANJAN ROUT @ BIHARI MP	BIBHUTI BHUSAN BEHERA	649/2026
66	D-CRLA/6428/2026 CRLA/ /	CHITTARANJAN ROUT @ BIHARI MP	BIBHUTI BHUSAN BEHERA	650/2026
67	D-CRLA/6430/2026 CRLA/ /	KSHYAMA PRASAD DURIA MP	DHANANJAYA MUND	651/2026
68	D-CRLA/6430/2026 CRLA/ /	KSHYAMA PRASAD DURIA MP	DHANANJAYA MUND	652/2026
69	D-CRLA/6461/2026 CRLA/ /	RANJIT JENA@BUTUNA MP	SUDHANSU SEKHAR DASH	653/2026
70	D-CRLA/6461/2026 CRLA/ /	RANJIT JENA@BUTUNA MP	SUDHANSU SEKHAR DASH	654/2026
71	D-CRLA/6461/2026 CRLA/ /	RANJIT JENA@BUTUNA MP	SUDHANSU SEKHAR DASH	655/2026
72	D-WA/43133/2024 WA/2788/2024	STATE OF ODISHA MP	SASWAT DAS,A.G.A	902/2026
73	D-WA/8715/2026 WA/ /	STATE OF ODISHA MP	SANJIB SWAIN,A.G.A	903/2026
74	D-WA/8715/2026 WA/ /	STATE OF ODISHA MP	SANJIB SWAIN,A.G.A	904/2026
75	D-WA/8716/2026 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	905/2026
76	D-WA/8716/2026 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	906/2026
77	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	907/2026
78	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	908/2026
79	D-WA/8773/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	909/2026
80	D-WA/8773/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	910/2026
81	D-WA/8857/2026 WA/ /	BAIRAGI CHARAN JENA MP	AUROVINDA MOHANTY	911/2026
82	D-WA/8857/2026 WA/ /	BAIRAGI CHARAN JENA MP	AUROVINDA MOHANTY	912/2026
83	D-WA/8872/2026 WA/ /	M/S. RASHMI METALIKS LTD., WEST BENGAL MP	ADARSH RANJAN MOHANTY	913/2026
84	D-WA/2427/2023 WA/2427/2023	STATE OF ODISHA MP		914/2026
85	D-WA/640/2015 WA/640/2015	RAJENDRA N.MAHANTA MP	M/S.BHUBANESWAR DASH	915/2026
86	D-WA/8869/2026 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	916/2026
87	D-WA/8869/2026 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	917/2026
88	D-WA/8870/2026 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	918/2026
89	D-WA/8870/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	

	WA/ /	MP		919/2026
90	D-WP(C)/38932/2024 WP(C)/23182/2024	PRADIPTA KISHORE CHAND MP		4131/2026
91	D-WP(C)/8818/2026 WP(C)/ /	DEEPAK KUMAR SINGH MP	BISWABIHARI MOHANTY	4132/2026
92	D-WP(C)/8819/2026 WP(C)/ /	PRAKASH DAS MP	BISWABIHARI MOHANTY	4133/2026
93	D-WP(C)/38928/2024 WP(C)/23233/2024	PRADIPTA KISHORE CHAND MP		4134/2026
94	D-WP(C)/4713/2026 WP(C)/3966/2026	CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD, BHUBANESWAR MP		4135/2026
95	D-WP(C)/4713/2026 WP(C)/3966/2026	CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD, BHUBANESWAR MP		4136/2026
96	D-WP(C)/8826/2026 WP(C)/ /	ANANTA MAJHI MP	GANESH PRASAD SAMAL	4137/2026
97	D-WP(C)/8829/2026 WP(C)/ /	LACHHAMAN MUKHI MP	KAMALAKANTA NAYAK	4138/2026
98	D-WP(C)/8832/2026 WP(C)/6557/2026	RABI NARAYAN JAYSINGH MP	SUKANTA KUMAR NAYAK (2)	4139/2026
99	D-WP(C)/9240/2016 WP(C)/9240/2016	SUBASH CH.BEHERA MP	M/S.BISHNU PRASAD PRADHAN,B.R.SAHU,H.K.KHANDAI	4140/2026
100	D-WP(C)/8839/2026 WP(C)/ /	LAXMINARAYAN RAO @ LAXMIDHAR DAS MP	SABIRAJ PRADHAN	4141/2026
101	D-WP(C)/8840/2026 WP(C)/ /	BIJAY KUMAR MOHAPATRA MP	KABIRAJ PRADHAN	4142/2026
102	D-WP(C)/8841/2026 WP(C)/ /	RAMACHANDRA PRADHAN MP	KABIRAJ PRADHAN	4143/2026
103	D-WP(C)/42710/2025 WP(C)/30146/2025	SANDHYARANI PANDA MP	AMITAV DAS	4144/2026
104	D-WP(C)/8844/2026 WP(C)/6540/2026	JIYAMINI RANJAN BEHERA MP	SOUMYA MISHRA	4145/2026
105	D-WP(C)/8843/2026 WP(C)/6581/2026	SHRI SHRI KAMALESWARDEV MP	SUKANTA KUMAR DALAI	4146/2026
106	D-WP(C)/8848/2026 WP(C)/ /	OMSHREE INFRATECH PRIVATE LIMITED, MP	JANMEJAYA KATIKIA	4147/2026
107	D-WP(C)/8850/2026 WP(C)/ /	RATNAKARA SWAIN MP	ANUP KUMAR MOHAPATRA	4148/2026
108	D-WP(C)/8846/2026 WP(C)/6583/2026	KAMAL BIHARI DAS MP	SUKANTA KUMAR DALAI	4149/2026
109	D-WP(C)/45053/2025 WP(C)/31295/2025	BEENA PRADHAN MP	CHANDIPRASAD SAHANI	4150/2026
110	D-WP(C)/11706/2016 WP(C)/11706/2016	MAA TARINI WOMENS SELF HELP GROUP MP	M/S.PRAFULLA KU.RATH, SAUBHAGYA KUMAR SAMAL	4151/2026
111	D-WP(C)/8856/2026 WP(C)/ /	RABINDRA KUMAR MAJHI MP	SUBHADUTTA ROUSTRAY	4152/2026
112	D-WP(C)/8853/2026 WP(C)/ /	DOLAGOBINDA JEW BIJE NIJAGAON MP	ATUL TRIPATHY	4153/2026
113	D-WP(C)/8858/2026 WP(C)/ /	NIRANJAN NAIK MP	SUBHADUTTA ROUSTRAY	4154/2026
114	D-WP(C)/8859/2026 WP(C)/ /	KHAGESWAR NAIK MP	SUBHADUTTA ROUSTRAY	4155/2026
115	D-WP(C)/8860/2026 WP(C)/ /	M/S PRESSELS (P) LTD, CUTTACK MP	BHABANI PRASAD MOHANTY	4156/2026
116	D-WP(C)/8860/2026 WP(C)/ /	M/S PRESSELS (P) LTD, CUTTACK MP	BHABANI PRASAD MOHANTY	4157/2026
117	D-WP(C)/21842/2025 WP(C)/15236/2025	PRAMOD KUMAR JENA MP		4158/2026
118	D-WP(C)/8861/2026 WP(C)/ /	CHITARANJAN PRADHAN MP	SUBHADUTTA ROUSTRAY	4159/2026
119	D-WP(C)/8862/2026 WP(C)/ /	AJAY KUMAR SAHOO MP	ANANGA KUMAR OTTA	4160/2026
120	D-WP(C)/8866/2026 WP(C)/ /	AMRUTA KUMAR BAGH MP	SUBHADUTTA ROUSTRAY	4161/2026

121	D-WP(C)/8877/2026 WP(C)/6610/2026	SUNIL MANTRY MP	SOUGAT DASH	4162/2026
122	D-WP(C)/8877/2026 WP(C)/6610/2026	SUNIL MANTRY MP	SOUGAT DASH	4163/2026
123	D-WP(C)/8879/2026 WP(C)/ /	MANORAMA ROUT MP	SITIKANT MISHRA	4164/2026
124	D-WP(C)/21262/2015 WP(C)/21262/2015	CHIEF GENERAL MANAGER,TELECOMMUNICATIONS MP	MICHAEL MOHANTOSH KU.PATTNAIK	4165/2026
125	D-WP(C)/8887/2026 WP(C)/ /	SASMITA TARAI MP	PRATYASISH MOHANTY	4166/2026
126	D-WP(C)/8903/2026 WP(C)/ /	CHITRA LEKHA MOHANTY MP	MAHITOSH SINHA	4167/2026
127	D-WP(C)/22153/2022 WP(C)/22153/2022	ANJALI HATI MP	S.S.MOHAPATRA	4168/2026
128	D-WP(C)/8908/2026 WP(C)/ /	SUSANTA CHANDRA PADHI MP	BHABANI SHANKAR RAYAGURU	4169/2026
129	D-WP(C)/8910/2026 WP(C)/ /	SAMIRA NAYAK MP	SUSANTA KUMAR JETHY	4170/2026
130	D-WP(C)/48394/2024 WP(C)/29250/2024	AKULA SAMAL MP	NIRANJAN BISWAL	4171/2026
131	D-WP(C)/8916/2026 WP(C)/ /	SURESH KUMAR ROUL MP	BHABANI SHANKAR RAYAGURU	4172/2026
132	D-WP(C)/8917/2026 WP(C)/ /	BANAMALI PADHI MP	VIVEKANANDA JENA	4173/2026
133	D-WP(C)/8925/2026 WP(C)/ /	RAJ KISHORE MOHANTY MP	BHABANI SHANKAR RAYAGURU	4174/2026
134	D-WP(C)/8926/2026 WP(C)/ /	PENTA RADHAKRISHNA MP	SWAPNA KUMAR OJHA	4175/2026
135	D-WP(C)/8927/2026 WP(C)/ /	UDHAB KANHAR MP	BHABANI SHANKAR RAYAGURU	4176/2026
136	D-WP(C)/8928/2026 WP(C)/ /	ASHISH NAYAK MP	RAMAKANTA PANDA	4177/2026
137	D-WP(C)/8920/2026 WP(C)/ /	NTPC LTD MP	ATUL TRIPATHY	4178/2026
138	D-WP(C)/8935/2026 WP(C)/ /	KHIROD KUMAR MISHRA MP	SURYAKANTA DASMOHAPATRA	4179/2026
139	D-WP(C)/8937/2026 WP(C)/ /	DEBADATTA MISHRA MP	SURYAKANTA DASMOHAPATRA	4180/2026